

- (ii) Annual Report of the Har-
yana Agro-Industries Cor-
poration Limited, Chandi-
garh, for the year 1980-81.
along with Audited Accounts
and the comments of the
Comptroller and Auditor
General thereon.

[Placed in Library See No. LT-1485/85]

- (c) (i) Review by the Govern-
ment on the working of the
Punjab Agro-Industries Cor-
poration Limited, Chandi-
garh, for the year 1981-82.
- (ii) Annual Report of the
Punjab Agro-Industries Cor-
poration Limited, Chandi-
garh, for the year 1981-82
along with Audited Accounts
and the comments of the
Comptroller and Auditor
General thereon.

[Placed in Library. See No. LT-1486/85]

- (d) (i) Review by the Government
on the working of the
Andhra Pradesh State Agro-
Industries Development
Corporation Limited, Hyde-
rabad, for the year 1981-82.
- (ii) Annual Report of the
Andhra Pradesh State Agro-
Industries Development Cor-
poration Limited, Hydera-
bad, for the year 1981-82
along with Audited Accounts
and the comments of the
Comptroller and Auditor
General thereon.

- (3) Four Statements (Hindi and English
versions) showing reasons for delay
in laying the papers mentioned at
(2) above.

[Placed in Library. See No. LT-1486/85]

ELECTION TO COMMITTEE

[English]

Committee on Official Language

THE MINISTER OF STATE IN
THE DEPARTMENT OF STATES
(SHRI P. A. SANGMA) : On behalf of
Shri S. B. Chavan, I beg to move the
following :—

“That in pursuance of sub-section
(2) of Section 4 of the Official
Languages Act, 1963, the members
of Lok Sabha do proceed to elect,
in accordance with the system of
proportional representation by
means of the single transferable
vote, one member from amongst
themselves to be a member of the
Committee on Official Language
vice Begum Abida Ahmed resigned
from the Committee.”

MR. SPEAKER: The question is :

“That in pursuance of sub-section
(2) of Section 4 of the Official
Languages Act, 1963, the members
of Lok Sabha do proceed to elect,
in accordance with the system of
proportional representation by
means of the single transferable
vote, one member from amongst
themselves to be a member of the
Committee on Official Language
vice Begum Abida Ahmed resigned
from the Committee.”

The motion was adopted.

— — —
(Interruptions)*

MR. SPEAKER : I cannot, No
question. Nothing doing.

(Interruptions)*

MR. SPEAKER : I will have to
name you, Mr. Soz, if you don't sit
down.

(Interruptions)*

MR. SPEAKER : I have already
read. I am not concerned with it.

(Interruptions)*